

LOK SABHA
UNSTARRED QUESTION NO. 424
TO BE ANSWERED ON 05th FEBRUARY, 2018

IMPORT OF DIRTY FUEL WASTE PRODUCTS

424: SHRI A.P. JITHENDER REDDY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is aware of the reports of US based oil refineries exporting vast quantities of environmentally damaging and economical cheaper dirty fuel waste product to India;

(b) if so, details thereof along with the steps taken by the Government in this regard; and

(c) whether the Government has taken any steps or conducted any study regarding health impacts of petcoke in view of the furtherance demands by the Judges of National Green Tribunal and if so, the details thereof along with the outcome of the said study and action taken thereon?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) Details of Petcoke imported from USA during last three years is given below:

Import of petcoke during last three years in TMT			
Country	2014-15	2015-16	2016-17
USA	4204	5487	8591
Total petcoke imports	6165	10041	14416

Source: PPAC

Further, the Government has enhanced the effective Import duty on Petroleum Coke from 2.5% to 10% vide notification no. 92/2017-Customs dated 14.12.2017.

(c) As per available information, petcoke has sulphur level of 70,000 - 80,000 PPM as compared to 5,000 - 10,000 PPM of coal and 50 PPM of Petrol & Diesel (BS-IV fuel quality). Hence usage of petcoke as fuel leads to high sulphur emission which have adverse impact on environment leading to serious health issues.
